GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1447

TO BE ANSWERED ON THE 07TH DECEMBER, 2021/ AGRAHAYANA 16, 1943 (SAKA)
KILLING OF MINORITIES BY TERRORISTS

1447. SHRI GURJEET SINGH AUJLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that during the last Six months, several Kashmiri Pandits Hindus and Sikhs have been killed by the terrorists in Srinagar;
- (b) if so, the complete details in this regard;
- (c) whether it is also a fact that a sense of fear has gripped the minorities in the Kashmir Valley with several Government employees and teachers turning to other parts of the country; and
- (d) if so, the steps taken by the Government to protect the minority community and announced compensation to the deceased families?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): Details of Kashmiri Pandits, Hindus and Sikhs etc. who lost their lives in the terror related incidents in Srinagar district during the last six months (from June, 2021 to Nov 27, 2021) are as under:-

Date of terror incident	Particulars of the victims	Remarks
05.10.2021	Shri M.L. Bindroo S/o Rakeshver Nath Bindroo R/o Indra Nagar, Srinagar	Kashmiri Pandit
	Shri Virender Paswan S/o Ram Paswan R/o Sadpur, Baghalpur, Bihar	Hindu
07.10.2021	Smt. Supinder Kour W/o Rashpal Singh R/o Zazbugh Budgam	Sikh
	Shri Deepak Chand S/o Lal Chand R/o Patoli Jammu	Hindu
16.10.2021	Shri Arvind Kumar Shah S/o Devinder Kumar R/o Targari, Bihar	Hindu

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(c): In October 2021 approximately 115 Kashmiri Pandit families, mostly women and children, living in Kashmir have moved to Jammu region. These families are of Govt. employees, many of whom, move to Jammu in winter as part of movement of officials and the winter vacation in educational institutions.

(d): A robust security and intelligence grid is in place to ensure safety of minority community in Srinagar. In addition to group security in the form of static guards, day & night area domination and patrolling is being carried out in the areas where the minorities reside besides proactive operations against terrorists.

With regard to compensation, the Government provides ex-gratia relief/compensation as per rules to the next of kin of any person killed by the terrorists and the same is provided in these cases too.
